

(5)

Declaration of Assets and LiabilitiesYear 2023

I, Kamal Kumar Bid, son/daughter/wife of Sri Narayan Chandra Bid  
 aged 44 years, belonging to Bihar Vidhan Sabha  
 service and presently working as Assistant sub Marshal  
 give herein below the details of the assets (immovable, movable, bank balance, etc.) of  
 myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	50,000/-	Monali Bid	Sumit Kumar Bid	Shristi	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	P.P.F 1000/- Monthly	—	—	—	
(iii)	Bonds, Debentures and Shares in companies	No	—	—	—	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	KVP 500000/- LIC- 46000/- Yearly	—	—	—	
(v)	Motor Vehicles (details of make, etc.)	Scooty BROIF P0701	—	—	—	
(vi)	Jewellery (give details of weight and value)	No	Gold 80 Gm 400000/-	—	—	
(vii)	Other assets, such as values of claims / interests	No	—	—	—	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

कमल कुमार बिटे  
 1.2.2023

At Gurugram  
 10/2/23

1743  
 10/2/23

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) <b>Betaura</b> - Survey number(s) <b>Plot No-186</b> - Extent (Total measurement) <b>Khata-88</b> - Current market value <b>5 Dismil</b> <b>2100000/-</b> <b>Purainia Plot no-1831</b> <b>Khata-60</b> <b>625 Dismil</b> <b>800000/-</b>		<b>Monali Bid</b>	<b>Sumit Kumar Bid</b>	<b>Shristi</b>	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	<b>NO</b>	<b>—</b>	<b>—</b>	<b>—</b>	
(iii)	Buildings (Commercial and residential) - Location(s) <b>Salem Pura Sumra</b> - Survey /door number(s) <b>Plot no-762,63,65</b> - Extent (Total measurement) <b>Khata-20,17,25</b> - Current market value <b>Shop no-12,13'A'</b> <b>40 Sareebest</b> <b>56.5 " "</b> <b>2000000/-</b> <b>1500000/-</b>			<b>—</b>	<b>—</b>	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	<b>—</b>	<b>—</b>	<b>—</b>	<b>—</b>	
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	<b>NO</b>	
	(ii) Loans from financial institutions	<b>NO</b>	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	<b>Lone from G.P.F</b> <b>800000/- 2022</b>	
	(b) dues to departments dealing with supply of water	<b>NO</b>	
	(c) dues to departments dealing with supply of electricity	<b>NO</b>	

**कमल कुमार बिह**  
**1.2.2023**

	(d) dues to departments dealing with telephones	No	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	No	
	(f) Other dues, if any	No	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BGICPB7269P	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	No	
	(iii) Sales Tax [Only in case of proprietary business]	No	
	(iv) Property Tax	700/- yearly	

**C. Personal Detail**

GPE/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-  (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Place:

Date:

Signature:

Name of Employee:

Designation:

Department:

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.